

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1090
ANSWERED ON:24.11.2000
QUALITY OF RICE
T. GOVINDAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Union Government have received any representation from All India Ration Dealers Association, Kerala regarding quality of rice, which is not fit for human consumption; and

(b) if so, the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI CHAUHAN)

(a) Yes Sir, a representation has been received from the All India Ration Dealers Association, Kerala which, among other issues, talks about the supply of poor quality foodgrains. However, rice being issued by FCI to Kerala for TPDS is fit for human consumption and conforming to Prevention of Food Adulteration (PFA) Act standards.

(b) The supply of rice procured under relaxed specification (URS rice) of 1997-98 by FCI to Kerala has been stopped. Necessary instructions have also been issued to FCI to ensure supply of good quality conforming to PFA standards for distribution under TPDS.